

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1898/2001  
Wednesday, this the 8th day of August, 2001

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

N.S. Thakur  
109 Type IV, Sector II,  
R.K.Puram,  
New Delhi-23.

..Applicant.  
(By Advocate: Shri Ajay Veer Singh for Ms. Shashi Kiran)

Versus

1. Union of India  
Through the Secretary  
Ministry of Agriculture  
Department of Agriculture & Coopn.  
Krishi Bhavan, New Delhi-1. ...Respondent

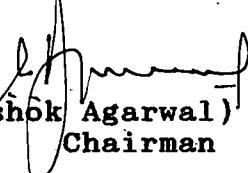
O R D E R (ORAL)

By Hon'ble Shri Ashok Agarwal:

By the present OA, applicant seeks to impugn the seniority list of Senior Technical Assistant (Crops), Department of Agriculture & Cooperation issued in December, 1996 (Annexure A-5). Applicant has represented on 18.12.97 and 29.1.98 against the same and by an order passed on 11.2.1998 (Annexure A-8), his representation ~~was~~ <sup>been</sup> rejected and the seniority assigned to the applicant has been maintained. <sup>hereafter also.</sup> Applicant is seen to have made several representations. However, we find that the cause of action in the present OA had arisen on 11.2.1998. The present OA which has been instituted on 27.7.2001, we find, is barred by limitation. Repeated representations later made by the applicant will not extend the period of limitation.

2. Present OA, in the circumstances, is dismissed as being barred by limitation.

  
(S.A.T. Rizvi)  
Member (A)

  
(Ashok Agarwal)  
Chairman

/sunil/